

Counsel for the Respondent(s): **Mr. Amit Kapur with
Ms. Deepeika Kalia and
Mr. Jibran Tak, Amicus Curiae
Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan with
Mr. Hasan Murtaza for R-2**

ORDER

Mr. Amit Kapoor, Learned Amicus Curiae has finished his arguments. We are grateful for the services rendered by Mr. Amit Kapoor, Learned Amicus Curiae.

The Learned Counsel for the Respondent – ‘Commission’ is directed to file written submissions on or before 11.03.2013 after serving copy on the other side. The Learned Counsel for R-2 is also directed to file written submissions on or before 11.03.2013 after serving copy on the other side.

Judgment is reserved.

(V.J. Talwar)
Technical Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm